

- (a) whether Rajasthan is not getting its due share of Yamuna water from Okhla;
- (b) the action being taken by Upper Yamuna River Board (UYRB) to give Rajasthan its whole share of water; and
- (c) if so, the details of the action taken and if not, the reasons therefor along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir.

(b) and (c) The issue of Rajasthan's share in Yamuna water has been discussed in various meeting of the Upper Yamuna River Board (UYRB). UYRB has been issuing directions from time to time to the concerned authorities of U.P. and Haryana to release and convey the due share of Rajasthan from Okhla. Member Secretary, UYRB had inspected the Gurgaon Canal along with the officers of U.P., Haryana and Rajasthan on 6.3.10 and recommended certain measures to be adopted so that supply to Rajasthan could be improved. Subsequently, a meeting of Chief Engineers from UP, Rajasthan and Haryana was also convened by the Member Secretary, UYRB on 22.6.10 to resolve the issue.

Water to Rajasthan under BBMB norms

†1314. DR. PRABHA THAKUR:
SHRI NARENDRA BUDANIA:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Punjab is not providing water to Rajasthan on daily basis as per the water supply norms sanctioned by BBMB;
- (b) whether due to fluctuation in the supply of water, Punjab is getting more water;
- (c) whether Government is keen to solve the case of transfer of control of head works;
- (d) if so, by when the same would be transferred along with the details thereof;
- (e) whether due to such irregular and less water supply to Rajasthan there is discontentment among the farmers in Rajasthan and as a result of that dharna, agitations and riots like situation is being cropped up; and
- (f) if so, the details of policy made by Government to avoid such situation along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) Periodical supplies to Punjab, Haryana and Rajasthan are decided in the monthly meetings of the Technical Committee of Bhakra Beas Management Board (BBMB), taking into account the water releases from Thein Dam *via* Madhopur-Beas Link by Punjab. As some times informed by Government of Rajasthan, short and erratic supplies are passed on by Punjab to Rajasthan. As per Government of Punjab, it makes releases to

†Original notice of the question was received in Hindi.

Rajasthan as per the decisions taken in the meetings of the Technical Committee of the BBMB, any excess/short supply at Harike Head Works is shared in the same ratio as decided by BBMB on pro rata basis and it is incorrect to state that Punjab withdraws more water than its share at Harike Head Works. According to BBMB, Rajasthan has received shortages during some period due to fluctuations in supplies from Ranjit Sagar dam under the control of Government of Punjab.

(c) and (d) The matter of transfer of control of head works is before the Supreme Court and is dependent on its decisions.

(e) Yes Sir, as informed by Government of Rajasthan.

(f) BBMB, constituted by the Central Government, has been advising its partner States to ensure the delivery of agreed releases of water among them.

Release of water into Indira Gandhi Canal

1315. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of water released into Indira Gandhi Canal during 2007-08, 2008-09 and 2009-10;

(b) the capacity of the canal to take water to different parts of Rajasthan; and

(c) the number of places where the water has not reached the last mile of the canal and its sub-canal, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Irrigation is a State subject and planning, execution and maintenance of the projects including release of water in canals is within the purview of the respective State Governments. However, State Government of Rajasthan has informed that quantum of water released in the Indira Gandhi Canal during 2007-08 to 2009-10 is 5.066 Million Acre Feet (MAF), 5.802 MAF and 2.90 MAF respectively.

(b) As per information provided by the Government of Rajasthan, the capacity of main branches and canals of Indira Gandhi Nagar Project carrying water to different parts of project area (west and North-west Rajasthan) is given in Statement (See below).

(c) As per information provided by the Government of Rajasthan, during Rabi 2009-10, due to acute shortage of water, State Government decided to provide water in canals only 3 times during Rabi season from 15.10.2009 to 25.01.2010. Accordingly water was supplied in all canals (where cultivators are settled) upto tail.